

[Shri A. C. Joshi]

Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Notification No. GSR 566, dated the 5th July, 1958, making certain further amendment to the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. LT-748/58.]

AMENDMENTS TO THE RUBBER RULES, 1955

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section 3 of section 25 of the Rubber Act, 1947, a copy of the Notification No. GSR 620, dated the 19th July, 1958, making certain further amendments to the Rubber Rules, 1955. [Placed in Library. See No. LT-749/58.]

AMENDMENTS TO JUTE TEXTILES (CONTROL) ORDER

Shri Kanungo: I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.R.O. 1552, dated the 7th July, 1956, making certain amendments to the Jute Textiles (Control) Order, 1956 [Placed in Library. See No. LT-750/58.]

AMENDMENTS TO TEA RULES

Shri Kanungo: I beg to lay on the Table, under sub-section (3) of section 119 of the Tea Act, 1953, a copy of the Notification No. GSR 554, dated the 8th July, 1958, making certain further amendment to the Tea Rules, 1954. [Placed in Library. See No. LT-751/58.]

CORRECTION OF ANSWER TO STARRED QUESTION No. 1910.

Shri Kanungo: I beg to lay on the Table, a copy of the statement correcting the reply given on the 29th April, 1958, to a supplementary by R. Ramasathan Chettiar on Starred Question No. 1910, regarding Installation of Automatic Looms. [Placed in Library. See No. LT-752/58.]

REPORTS OF TARIFF COMMISSION

Shri Kanungo: On behalf of Shri Manubhai Shah, I beg to lay on the Table under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers:—

- (1) Report (1958) of the Tariff Commission on the Revision of Fair Prices payable to Cement Producers.
- (2) Government Resolution No. Com-8(5)/58, dated the 30th June, 1958. [Placed in Library. See No. LT-753/58.]
- (3) Report (1958) of the Tariff Commission on the continuance of protection to the Bichromates Industry.
- (4) Government Resolution No. 9(1)-TR/58, dated the 1st August, 1958. [Placed in Library. See No. LT-754/58.]

AMENDMENT TO THE NON-FERROUS METALS CONTROL ORDER

Shri Kanungo: On behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. SO. 1384, dated 15th July, 1958, making certain amendment to the Non-Ferrous Metals Control Order, 1958. [Placed in Library. See No. LT-755/58.]

SUMMARY OF INDIAN LABOUR CON- FERENCE PROCEEDINGS

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Summary of Proceedings of the Sixteenth Session of the Indian Labour Conference held at Nainital in May 1958. [Placed in Library. See No. LT-756/58.]

AMENDMENT TO THE EMPLOYEES' PRO- VIDENT FUNDS SCHEME

Shri Abid Ali: I beg to lay on the Table, under sub-section (2) of section